

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 173/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Rudra Mercantile Trade

V/s.

Nugan Machineries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VA-IBHAVI. K. PARIKH

a.w. KAUANKUMAR

2. TSHAN P. SHAH

1 Advocutes

A

Respondent

I B

<u>ORDER</u>

Learned Advocate Mr. Ishan Shah present for Operational Creditor/Petitioner. Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad i/b Lexperts present for Respondent.

Objections filed.

At request of both sides counsels on the ground of settlement.

List the matter on 07.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL